

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB)-563 (ND)/ 2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 5.12.2017

NAME OF THE COMPANY: KEI Industries Ltd. Vs. Ultra Mega Power Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

Present none for the Petitioner even at the time of second call.

The matter is posted to 11th December, 2017 for appearance of the Petitioner, failing which the petition would be dismissed for non-prosecution.

S-d

(S. K. Mohapatra)
Member (T)

S-d

(R. VARDHARAJAN)
Member (J)